Name of the corporate debtor YUMMZ FOODS PRIVATE LIMITED, Date of commencement of liquidation 18/09/2024, List of stakeholders as on 16 11 2024

List of secured financial creditors

				2			н		No St				
					350		Indian Overseas Bank		Name of Creditor				
							18/10/2024 ₹		Date of receipt				Deta
		र 37,70 29,586 77 ए					र 37 70,29,586 77 र		Date of receipt Amount daimed				Details of claim received
		ष 37,70,29 586 77					₹ 37,70,29,586 77		Amount of claim admitted				
						Loan		200	Nature of claim				
						YES		interest	Amount covered by security				
								Whether security interest relinquished? (Yes/No)		Whather courie interest	Details of claim admitted		
						*		Details of Security Interest					
	R 37 70,29,587		i i	2 2 2		₹ 37,70,29,587			Amount covered by % share in total Amount of guarantee contingent claims contingent claim				
					1	99 8673%		% share in total / amount of claims cadmitted					
					NI NII			Amount of any mutual dues, that rejected may be set off					
					8	4							
					,	Q			under verification	Amount of claim			
						9			nemains, il dily	D			
													(Amount in Rs)

*

1 Land and building, Plant and Machinery Other fixed assets with Superstructures at Mouza Purba Khumarshimulia under P S Taherpur J L No 48, in khatian No RS 1364, 22 corresponding to plot no RS 15,16 & Ir 19,20 in the name of M/S Yummz Foods Pvt Ltd having total area of 231 25 satak

2 A plot of land measuring 14 decimal with G+3 storied building used as nursing home known as Anjali Arogya Niketan Nursing home at Mouza Krisnagar, Holding no 28 of Kurchipota Lane under ward no 19 PO Krishna nagar, PS Kotwali, Dist Nadia in the name of Guarantor Anjali Saha

3 A plot of land measuring 0 0124 satak with G+2 storied building used as nursing home known as Anjah Arogya Niketan Nursing home at Mouza Krisnagar, Holding no 28 of Kurchipota Lane under ward no 19, PO Krishna nagar, PS Kotwall, Dist Nadia in the name of Guarantor Sabyasachi Saha

4 A plot of land measuring 1 satak with single storied residential building at Mouza Krisnagar, Holding no 47 of Kurchipota Lane under ward no 19, P O Krishna nagar P S Kotwall, Dist Nadia in the name of Guarantor Dipanwita Saha

Personal Guarantor Sabyasachi Saha Dipanwita Saha

